

District and Sessions Court, Sangli

Circular Dated : 04/04/2020

In view of the directions of Hon'ble High Court, One V.C. unit is set up in Court hall of District Judge (Incharge), Civil Judge Senior Division (Incharge) and Chief Judicial Magistrate/JMFC (Incharge) and another VC Unit is setup in the chamber of each concerned Court, purely for the purpose of **Urgent Matters** and for remand work only.

All the Judicial officers on urgent matters hearing & remand duties shall attend work exclusively on VC from the chambers and parties & advocates shall attend the matters from the respective court hall through V.C. only.

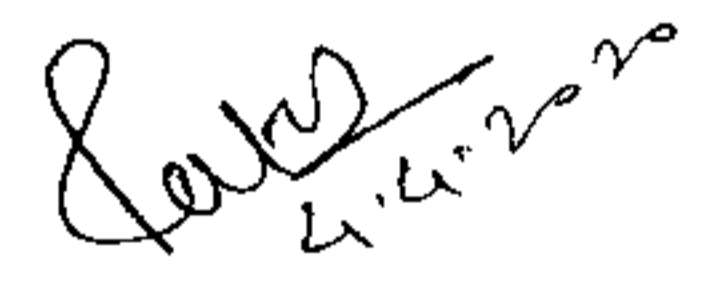
The lawyers, police etc. appearing for urgent matters are requested to follow the practice henceforth until further orders.

mahsandc@mhstate.nic.in, for district headquarters and email ids of concerned Taluka Courts (List of email Ids and contact numbers, is annexed herewith) are the dedicated emails for the lawyers and parties for accepting request for urgent hearing through V.C. Lawyers and parties to bring softcopies of the urgent matters in addition to hard copies and the documents so that, those documents can be seen by concerned courts while hearing of the matters.

The Superintendent of Police, Sangli is requested to direct all Police Station Officers in the Sangli District to follow the practice as suggested above.

Taluka Courts also follow the same practice, with immediate effect.

Sangli
Dated : 04/04/2020


(V.V.Patil)
Principal District and Sessions Judge Sangli.

List of email id and Office Telephone number of Sangli District and subordinate Courts.			
Sr.No.	Court Name	Email I.D.	Office Telephone No.
1	District and Sessions Court, Sangli	mahsandc@mhstate.nic.in	0233-2600908
2	Civil Court Senior Division, Sangli		
3	Chief Judicial Magistrate, Sangli		
4	Additional District & Sessions Court, Islampur	mahsanisasc@aij.gov.in	02342-226415
5	Civil and Criminal Court, Miraj	mahsanmirsc@aij.gov.in	0233-2950122
6	Civil and Criminal Court, Tasgaon	mahsantassc@aij.gov.in	02346-240383
7	Civil and Criminal Court, Vita	mahsanvitsc@aij.gov.in	02347-273380
8	Civil and Criminal Court, Kavathemahankal	mahsankavsc@aij.gov.in	02341-222436
9	Civil and Criminal Court, Jat	mahsanjatsc@aij.gov.in	02344-246284
10	Civil and Criminal Court, Atpadi	mahsanatpsc@aij.gov.in	02343-220220
11	Civil and Criminal Court, Shirala	mahsanshisc@aij.gov.in	02345-272065
12	Civil and Criminal Court, Palus	mahsanpalsc@aij.gov.in	02346-228777
13	Civil and Criminal Court, Kadegaon	mahsankadsc@aij.gov.in	02347-242942